NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Dr. P. V. Amarvadha Prasd S. Shikam	Counsel	9848028289	Mar
	A K. Siyesh kuman	Advocate	Surchhand equal. Com	h See ho

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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N-Je evan kumar,	Courser	9948888899,	A

Heard, Dr. P.V. Amarnadha Prasad and Mr. K. Suresh learned counsels for the petitioner and Mr. S. Sriram and Mr. N. Jeevan Kumar, learned counsels for the respondent.

Post the Case on 10.01.2018.

Member (Technical)

Member (Judicial)